

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/27203/2026 ARBA/8/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA,SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY,BARGARH	SAMARENDRA BEURA VS	// () //
2	D-BLAPL/19580/2026 BLAPL/6822/2026	AMULYA SAHOO VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /73 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000119/2026
3	D-BLAPL/19758/2026 BLAPL/6823/2026	SIPU RAULA VS STATE OF ODISHA	CHINMAYA MISHRA VS	ADVA /158 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000072/2025
4	D-BLAPL/19763/2026 BLAPL/6824/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BARKOTE /133 /2026 J.M.F.C., BARKOTE(Debagarh) CT/0000134/2026
5	D-BLAPL/19768/2026 BLAPL/6825/2026	SURESH KUMAR SAHOO VS STATE OF ODISHA	KASHINATH PATTANAIK VS	BOLANGIR TOWN /302 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000009/2026
6	D-BLAPL/19773/2026 BLAPL/6826/2026	M. ARJUN RAO @ CHINTU RAO @ CHINA RAO VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000204/2023
7	D-BLAPL/19783/2026 BLAPL/6827/2026	SUNIL ORAM VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /238 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000269/2025
8	D-BLAPL/19789/2026 BLAPL/6828/2026	HALADHAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /178 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangpur) GR/0000282/2025
9	D-BLAPL/19791/2026 BLAPL/6829/2026	BALARAM BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000017/2026
10	D-BLAPL/18416/2026 BLAPL/6830/2026	ALOK PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000036/2026
11	D-BLAPL/19794/2026 BLAPL/6831/2026	PAPU BEHERA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	RAMBHA (KHALLIKOTE) /731 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000043/2024

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12	D-BLAPL/18419/2026 BLAPL/6832/2026	JASOBANTA @ JASOWATH BEHERA @ DIPU @ PINKU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /511 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002183/2025
13	D-BLAPL/18421/2026 BLAPL/6833/2026	TAPAS KUMAR DASH @ BADAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BAISINGA /63 /2026 J.M.F.C., BETANATI(Mayurbhanj) CT/0000163/2026
14	D-BLAPL/18422/2026 BLAPL/6834/2026	BIKASH MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /153 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000031/2026
15	D-BLAPL/19924/2026 BLAPL/6835/2026	JOGESH KUMAR NAIK @ JOGENDRA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /145 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000703/2026
16	D-BLAPL/18453/2026 BLAPL/6836/2026	SHILPA @ SILPA PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /126 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000057/2026
17	D-BLAPL/18803/2026 BLAPL/6837/2026	SAMPATRAO BHANUDAS CHORUMULE VS STATE OF ODISHA	SURAJ MOHANTY VS	SALIPUR /108 /2026 J.M.F.C.,SALIPUR(Cuttack) GR/0000104/2026
18	D-BLAPL/19987/2026 BLAPL/6838/2026	ANIL KUMBHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SOHELLA /367 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA GR/0000586/2025
19	D-BLAPL/18938/2026 BLAPL/6839/2026	SASTI @ SASTIRAJ BAGHA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BOUDH /239 /2018 DISTRICT & SESSIONS JUDGE,BOUDH(Koraput) ST/0000063/2023
20	D-BLAPL/18996/2026 BLAPL/6840/2026	SURJIT ROY VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	EOW,BHUBANESWAR /5 /2024 PRESIDING OFFICER, O.P.I.D. COURT,BHUBANESWAR CT/0000002/2026
21	D-BLAPL/20002/2026 BLAPL/6841/2026	ARABINDA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /93 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000021/2026
22	D-BLAPL/19299/2026 BLAPL/6842/2026	PADU @ PRADEEP SUNDARAY @ PRADIP SUNDARAY VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	GADISAGADA /89 /2025 1ST A.D.J., PURI(Puri) ST/0000009/2025
23	D-BLAPL/19513/2026	RAHUL NAYAK	SASANKA SEKHAR PAIKRAY	NAYAPALLI P.S. /242 /2026

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	BLAPL/6843/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE
24	D-BLAPL/20010/2026 BLAPL/6844/2026	AMARNATH JENA VS STATE OF ODISHA	RAKESH BEHERA VS	TR/0000254/2026 ANGUL TOWN /302 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARA
25	D-BLAPL/20011/2026 BLAPL/6845/2026	SHIBA SHANKAR MAHANTA @ MOHANTA VS STATE OF ODISHA	KARUNAKAR GAYA VS	GR/0000442/2026 KEONJHAR TOWN /287 /2026 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
26	D-BLAPL/19518/2026 BLAPL/6846/2026	B.SUBRATA REDDY @ B. SUBRAT REDDY @ SIPUN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	ST/0000016/2026 HINJILI /836 /2024 A.D.J.,CHATRAPUR(Ganjam)
27	D-BLAPL/19548/2026 BLAPL/6847/2026	MUKESH KARIGAR VS STATE OF ODISHA	GOREKHANATH DAS VS	ST/0000031/2025 DEOGARH /264 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D
28	D-BLAPL/20038/2026 BLAPL/6848/2026	KEDAR DEHURY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	CT/0000307/2026 CHHENDIPADA /507 /2021 J.M.F.C.,CHHENDIPADA(Anugul)
29	D-BLAPL/19556/2026 BLAPL/6849/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	GR/0000866/2021 TIHIDI /208 /2025 S.D.J.M.,BHADRAK(Bhadrak)
30	D-BLAPL/20043/2026 BLAPL/6850/2026	SUMIT KUMAR PADHI VS STATE OF ODISHA	PRATIK NAYAK VS	GR/0001297/2025 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha)
31	D-BLAPL/20094/2026 BLAPL/6851/2026	GANESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000414/2026 GOLANTHARA (BERHAMPUR) /595 /202 DISTRICT & SESSIONS JUDGE,BERHAM
32	D-BLAPL/19996/2026 BLAPL/6852/2026	ARIF SK. VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ST/0000448/2024 LALBAG /110 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack)
33	D-BLAPL/18085/2026 BLAPL/6853/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	GR/0000296/2026 BHOGRAI /324 /2025 J.M.F.C.,BHOGRAI(Baleshwar)
34	D-BLAPL/19558/2026 BLAPL/6854/2026	BENUDHAR PRADHAN VS	SURESH KUMAR JENA VS	CT/0000588/2025 DELANGA /440 /2025 2ND A.D.J.,PURI(Puri)

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35	D-BLAPL/19561/2026 BLAPL/6855/2026	STATE OF ODISHA BISU @ BISWARANJAN DAS VS	ARIJEET MISHRA VS	ST/0000294/2026 BANSADA /335 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000838/2025
36	D-BLAPL/18414/2026 BLAPL/6856/2026	STATE OF ODISHA SK AJIT VS	ARUN KUMAR BEHERA VS	BHOGRAI /92 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000232/2026
37	D-BLAPL/19615/2026 BLAPL/6857/2026	STATE OF ODISHA SIBA ARANGI @ SHIBA ARAGI VS	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI /554 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2025
38	D-BLAPL/15271/2026 BLAPL/6858/2026	STATE OF ODISHA CHANDAN MAHAPATRA VS	SAROJ KUMAR PADHY VS	BARGARH RURAL /234 /2023 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000063/2023
39	D-BLAPL/19603/2026 BLAPL/6859/2026	STATE OF ODISHA POTNURU KESHAB RAO @ P. KESHAB RAO VS	LAXMIDHAR PANGARI VS	PARLAKHEMUNDI /2 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000006/2026
40	D-BLAPL/16526/2026 BLAPL/6860/2026	STATE OF ODISHA MILAN PALBABU VS	SARADA PRASAD DASH VS	KARANJIA /219 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000058/2025
41	D-BLAPL/17487/2026 BLAPL/6861/2026	STATE OF ODISHA AMAN SARKAR VS	DHANANJAYA MUND VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000372/2026
42	D-BLAPL/17603/2026 BLAPL/6862/2026	STATE OF ODISHA RANJAN KUMAR MAHANTA VS	AKSHAYA KUMAR SAHOO VS	DEOGARH /379 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000435/2025
43	D-BLAPL/19923/2026 BLAPL/6863/2026	STATE OF ODISHA PAWAN KACHHI VS	GOPAL PRASAD LAL VS	DHANUPALI /489 /2025 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000180/2025
44	D-BLAPL/17779/2026 BLAPL/6864/2026	STATE OF ODISHA SUCHITRA MALLICK @ PAGA VS	GAJENDRANATH ROUT VS	AIR FIELD P.S. /158 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000343/2023
45	D-BLAPL/19983/2026 BLAPL/6865/2026	STATE OF ODISHA SAMAN MEHER VS	PRANAYA KUMAR MOHAPATRA VS	BURLA /49 /2026 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000068/2026

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46	D-BLAPL/18755/2026 BLAPL/6866/2026	SANTOSH DASH @ DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGANNATHA PRASAD /189 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000272/2026
47	D-BLAPL/19137/2026 BLAPL/6867/2026	PIYUSH CHANDRA PADHAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	ATTABIRA /215 /2024 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000206/2024
48	D-BLAPL/20076/2026 BLAPL/6868/2026	CHANDAN SWAIN VS STATE OF ODISHA	SIOUBHAGYA KUMAR DASH VS	HINJILI /338 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000092/2026
49	D-BLAPL/20079/2026 BLAPL/6869/2026	MITU BEHERA VS STATE OF ODISHA	SIOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /279 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000077/2026
50	D-BLAPL/19246/2026 BLAPL/6870/2026	GOBINDA SAHIS VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	JONK /199 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000521/2026
51	D-BLAPL/19494/2026 BLAPL/6871/2026	GANGADHAR KHILLA VS STATE OF ODISHA	SIOUMYA KANTA TRIPATHY VS	// SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000019/2026
52	D-BLAPL/20092/2026 BLAPL/6872/2026	KISHOR PANDEY VS STATE OF ODISHA	SHAYAM SUNDAR TRIPATHY VS	SAMBALPUR SADAR /128 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000263/2025
53	D-BLAPL/20098/2026 BLAPL/6873/2026	RAKESH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /576 /2025 A.D.J.,KODALA(Ganjam) ST/0000045/2026
54	D-CMP/28742/2026 CMP/1084/2026	AMULYA DEY VS ANANTA DEY	ARUN KUMAR BEHERA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000860/2024
55	D-CMP/27848/2026 CMP/1085/2026	BHIMA ROUT VS BUDDHI ROUT	MAHITOSH SINHA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000786/2006
56	D-CMP/28290/2026 CMP/1086/2026	BISIKESAN JENA VS PAGULU JENA	MANOJ KUMAR MOHANTY (2) VS	// CIVIL JUDGE(J.D.),BETNOTI(Mayurbhanj CS/0000013/2024
57	D-CMP/29822/2026	SAMPARK PROPERTY, CUTTACK	NITYANANDA BEHURIA	//

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	CMP/1087/2026	VS MANORAMA@INDRABATI SENAPATI	VS	2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000058/2019
58	D-CMP/29819/2026 CMP/1088/2026	BIJOY BHASKAR SINGH SAMANTYA @ BIJAYA BHASKAR SINGH SAMANTA VS GANJAM DISTRICT CRICKET ASSOCIATION, BERHAMPUR	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000421/2022
59	D-CMP/28819/2026 CMP/1089/2026	JHUNULATA SAHOO VS SABITA NAYAK	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000467/2020
60	D-CMP/29151/2026 CMP/1090/2026	ARUN KUMAR JENA VS SK. SAFIULLA	PRAFULLA KUMAR BISWAL VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDA Fao/0000117/2025
61	D-CMP/29236/2026 CMP/1091/2026	NRUSINGHA MAHALIK VS ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR	SUKANTA KUMAR NAYAK VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BHADRAK) CS/0000387/2012
62	D-CONTC/19846/2026 CONTC/3700/2026	SUDHIR LATA DEI VS ASHOK KUMAR LENKA, THE DEPUTY COMMISSIONER (U.C.COURT), CUTTACK MUNICIPAL CORPORATION, CUTTACK	BISWA PRAKASH DHAL VS	// 0
63	D-CONTC/22649/2026 CONTC/3701/2026	ABHIRAM BHOI VS SUBHA SARMA, IAS	ADV. VS	// 0
64	D-CONTC/23638/2026 CONTC/3702/2026	L.SHYAMALA VS ARABINDA AGARWAL, IAS	ADV. VS	// 0
65	D-CONTC/22650/2026 CONTC/3703/2026	KHIROD KUMAR MALLIK VS SUBHA SARMA, IAS	ADV. VS	// 0
66	D-CONTC/23681/2026 CONTC/3704/2026	RABINDRA KUMAR SWAIN VS BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR	ADV. VS	// 0
67	D-CONTC/22653/2026 CONTC/3705/2026	RAMESH CHANDRA SAHOO VS SUBHA SARMA, IAS	ADV. VS	// 0
68	D-CONTC/22969/2026 CONTC/3706/2026	KRUTIBAS NAYAK VS	ADV. VS	// 0

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69	D-CONTC/23890/2026 CONTC/3707/2026	GIRISH S.N,IAS, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR SUBHALAXMI PATTNAIK VS ARAVIND AGRAWAL IAS	SAMBHRAM DAS VS	// // 0 //
70	D-CONTC/23081/2026 CONTC/3708/2026	DR. CHAKRAPANI PATNAIK VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
71	D-CONTC/23082/2026 CONTC/3709/2026	BRAJENDRA KUMAR PANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
72	D-CONTC/23903/2026 CONTC/3710/2026	P AND A BOTTLERS PVT. LTD., KHURDA VS BIBHAS RANJAN PANIGRAHI, OAS	UMESH CHANDRA MOHANTY VS	// 0 //
73	D-CONTC/23083/2026 CONTC/3711/2026	DR. MANASI RANI BISOI VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
74	D-CONTC/23923/2026 CONTC/3712/2026	SIMANCHALA MAHARANA VS ARABINDA DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION,BHUBANESWAR	ADV. VS	// 0 //
75	D-CONTC/23085/2026 CONTC/3713/2026	BAURI BANDHU MUDULI VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
76	D-CONTC/23098/2026 CONTC/3714/2026	AMRUTA KUMAR BAGH VS ER.BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORP. LTD.,KHURDA	ADV. VS	// 0 //
77	D-CONTC/23099/2026 CONTC/3715/2026	RABINDRA KUMAR MAJHI VS ER.BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORP. LTD.,KHURDA	ADV. VS	// 0 //
78	D-CONTC/23155/2026 CONTC/3716/2026	MANAGING COMMITTEE OF NIKIRAI GIRLS HIGH SCHOOL, KENDRAPARA VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
79	D-CONTC/23934/2026 CONTC/3717/2026	ALOK KUMAR SAHU VS SMITASHREE SAHU CHIEFEXECUTIVE OFFICER (I/C) THE BOLANGIR DISTIRCT CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //

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80	D-CONTC/23163/2026 CONTC/3718/2026	SASMITA DASH VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
81	D-CONTC/23194/2026 CONTC/3719/2026	M/S P.D.AGARWAL, ANGUL VS SAILESH KUMAR SAHOO, STATE TAX OFFICER, ANGUL	MUKESH PANDA VS	// 0 //
82	D-CONTC/23198/2026 CONTC/3720/2026	M/S P.D.AGARWAL, ANGUL VS SAILESH KUMAR SAHOO, STATE TAX OFFICER, ANGUL	MUKESH PANDA VS	// 0 //
83	D-CONTC/23280/2026 CONTC/3721/2026	SUNITA BARAL VS ASWATHY S., IAS	SUBHADUTTA ROUTRAY VS	// 0 //
84	D-CONTC/28476/2026 CONTC/3722/2026	TANUJA MOHANTY VS SHIBOO TOPPO, SECRETARY, STATE TRANSPORT AUTHORITY, CUTTACK	M/S Debasish Mohapatra VS	// 0 //
85	D-CONTC/23337/2026 CONTC/3723/2026	PUSPALATA DASH VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/23803/2026 CONTC/3724/2026	BANAJA BIHARI HOTA VS DR.N.THIRUMALLA NAIK, I.A.S	ADV. VS	// 0 //
87	D-CONTC/28370/2026 CONTC/3725/2026	PANKAJ KUMAR SAHOO VS DATTATRAYA BHAUSAHEB SHINDHE, IAS, COLLECTOR AND DISTRICT MAGISTRATE CUTTACK	ADV VS	// 0 //
88	D-CONTC/23980/2026 CONTC/3726/2026	SMITA BISWAL VS ANU GARG , I.A.S	ADV VS	// 0 //
89	D-CONTC/23811/2026 CONTC/3727/2026	SAMANTA MADHABANANDA MAHAPATRA VS ARAVINDA AGRAWAL, COMM. CUM SEC., HIGHER EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/28478/2026 CONTC/3728/2026	BIRANCHI NARAYAN BEHERA VS SHUBHA SARMA, IAS	RAMA KRISHNA BISOI VS	// 0 //
91	D-CONTC/29160/2026	RAMDAS NAIK	ADV	//

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	CONTC/3729/2026	VS	VS	0
		SOBHA SHARMA,IAS,PRINCIPAL SECY. TO GOVT. DEPT. OF WATER RESOURCES, ODISHA		//
92	D-CONTC/14429/2026	SMITA SUBHADARSHINI	ADV.	//
	CONTC/3730/2026	VS	VS	0
		USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPT., BHUBANESWAR		//
93	D-CONTC/16170/2026	PRANABANANDA SAHU	ADV.	//
	CONTC/3731/2026	VS	VS	0
		USHA PADHI, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., BHUBANESWAR		//
94	D-CONTC/29461/2026	DR. SUSHREE SANGEETA KAR	ADV	//
	CONTC/3732/2026	VS	VS	0
		ASWATHY S,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA		//
95	D-CONTC/29757/2026	LOKANATH RATH	ADV	//
	CONTC/3733/2026	VS	VS	0
		SURESH BISI, BRANCH HEAD, CANARA BANK,SONEPUR		//
96	D-CONTC/16701/2026	BHIMASEN NAYAK	ADV.	//
	CONTC/3734/2026	VS	VS	0
		UMA NANDURI,PRINCIPAL CHIEF CONSERVATOR OF FOREST(KL),ORISSA		//
97	D-CONTC/27754/2026	NARENDRA NATH PANDA	ADV.	//
	CONTC/3735/2026	VS	VS	0
		SACHIN RAMCHANDRA JADHAV,IAS		//
98	D-CONTC/16985/2026	ARJUNA SWAIN	DILIP KUMAR SAHU	//
	CONTC/3736/2026	VS	VS	0
		DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT CIRCLE JAIL,GANJAM		//
99	D-CONTC/27757/2026	BHAGYASHREE NAYAK	ANAND PRAKASH DAS	//
	CONTC/3737/2026	VS	VS	0
		SUBHA SHARMA, PRINCIPAL SECRETARY ,WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
100	D-CONTC/23743/2026	SANTOSH KUMAR NATH	SANDHYARANI PANI	//
	CONTC/3738/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.,ODISHA		//
101	D-CONTC/17068/2026	CHHABIRANI ADIK	ADV.	//
	CONTC/3739/2026	VS	VS	0
		UMA NANDURI,PRINCIPAL CHIEF CONSERVATOR OF FOREST,ORISSA		//
102	D-CONTC/23789/2026	NITYANANDA BEHERA	ADV	//
	CONTC/3740/2026	VS	VS	0

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103	D-CONTC/27393/2026 CONTC/3741/2026	RAGHURAM R IYER, IAS, COLLECTOR CUM DISTRICT MAGISTRATE, KENDRAPARA ANJANA MISHRA VS ARTATRANA SETHY, I.I.C, KANDARPUR P.S	ADV. VS	// // 0 //
104	D-CONTC/27782/2026 CONTC/3742/2026	SASMITA SUBHADARSHINI VS SACHIN RAMACHANDRA YADAV ,I.A.S	ADV VS	// 0 //
105	D-CONTC/17073/2026 CONTC/3743/2026	MANORANJAN MOHARANA VS UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ORISSA	ADV. VS	// 0 //
106	D-CONTC/28628/2026 CONTC/3744/2026	PURNA CHANDRA PRUSTY VS BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
107	D-CONTC/18463/2026 CONTC/3745/2026	CHANDRA SEKHAR SETHI VS GIRISH S.N., I.A.S.	ADV. VS	// 0 //
108	D-CONTC/28640/2026 CONTC/3746/2026	BIJAY KETAN SETHY VS BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
109	D-CONTC/19817/2026 CONTC/3747/2026	RISIKESH DAS VS PRIYANKA NAHAK, ADDITIONAL TAHASILDAR, BHUBANESWAR	KHAN MAHAMOODUL HASAN NIAMATI VS	// 0 //
110	D-CONTC/20543/2026 CONTC/3748/2026	MOHAN DAS KARAM CHAND HEMBRAM VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //
111	D-CONTC/20546/2026 CONTC/3749/2026	PURNA CHANDRA SETHI VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0 //
112	D-CONTC/25539/2026 CONTC/3750/2026	DR.BICHITRA RANJAN PANDA VS VINEET JOSHI, IAS	ADV. VS	// 0 //
113	D-CONTC/28274/2026 CONTC/3751/2026	BIKRAM SWAIN VS B. PARAMESWARAN , IAS	KURESH PRASAD DASH VS	// 0 //

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114	D-CONTC/28591/2026 CONTC/3752/2026	DIPTIRANJAN BEHERA VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DM, CUTTACK	AKHAND VS	// 0 //
115	D-CONTC/25551/2026 CONTC/3753/2026	DR. PRADEEP KUMAR SAHU VS VINEET JOSHI, IAS	ADV. VS	// 0 //
116	D-CONTC/25001/2026 CONTC/3754/2026	TAPASWINI SAHU VS AJAYA KUMAR PATRA, D.E.O., GANJAM	GYANENDRA KUMAR TRIPATHY VS	// 0 //
117	D-CONTC/20550/2026 CONTC/3755/2026	SWARUP KUMAR DALAI VS SUBHA SHARMA, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/20587/2026 CONTC/3756/2026	ANJANA AHIR VS ASWATHY S., IAS	ADV. VS	// 0 //
119	D-CONTC/22460/2026 CONTC/3757/2026	DR.SATAWDI RATH VS ASWATHY.S, I.A.S	SHASHIBHUSAN BISWAL VS	// 0 //
120	D-CONTC/23079/2026 CONTC/3758/2026	JAGANATH DASH VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
121	D-CRLA/18525/2026 CRLA/560/2026	NARENDRA KU DASH VS GIRIDHARI MALLIK @ TERA	DEVASHIS PANDA VS	BINJHARPUR /227 /2022 DIST.& SESSIONS JUDGE,,AJJPUR(Jajapu CT/0000133/2022
122	D-CRLA/15389/2026 CRLA/561/2026	BIJAYA SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SURADA /72 /2018 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar TR/0000065/2023
123	D-CRLA/19054/2026 CRLA/562/2026	SURESH NAIK VS STATE OF ODISHA	SASMITA NANDA VS	BANTALA /88 /2019 SPECIAL JUDGE(VIGILANCE),ANGUL(A CT/0000087/2021
124	D-CRLA/11219/2026 CRLA/563/2026	PINTU@GANESHA@GANESH PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	BOUDH /143 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000003/2025
125	D-CRLA/14729/2026	SUBHALAXMI DAS	RUDRA NARAYAN PARIJA	MANCHESWAR P.S. /371 /2017

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	CRLA/564/2026	VS STATE OF ODISHA	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANE
126	D-CRLA/19251/2026 CRLA/565/2026	SUBHAM PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	TR/0000273/2017 BOLANGIR TOWN /210 /2026 SPECIAL JUDGE,BALANGIR(Balangir)
127	D-CRLMC/18687/2026 CRLMC/2133/2026	ABHAYA MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	Spl/0000010/2026 NIALI /135 /2013 J.M.F.C.,NIALI(Cuttack)
128	D-CRLMC/19941/2026 CRLMC/2134/2026	TOFAN SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0001016/2013 CHANDANPUR /33 /2018 S.D.J.M.,PURI(Puri)
129	D-CRLMC/14526/2026 CRLMC/2135/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	GR/0000396/2018 MALKANGIRI /714 /2022 S.D.J.M.,MALKANGIRI(Malkangiri)
130	D-CRLMC/19496/2026 CRLMC/2136/2026	KALIA NAIK @ NAHAK @ NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GR/0000845/2022 ODAGAON /61 /2006 A.D.J.,ODAGAON(Nayagarh)
131	D-CRLMC/16292/2026 CRLMC/2137/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	JINURANI VS	ST/0000045/2008 MALKANGIRI /20 /2024 S.D.J.M.,MALKANGIRI(Malkangiri)
132	D-CRLMC/19744/2026 CRLMC/2138/2026	SAGARIKA MOHAPATRA VS STATE OF ODISHA	PRADIP KUMAR RAY VS	GR/0000025/2024 INDUASTRIAL,NISA /160 /2025 J.M.F.C.,CHHENDIPADA(Anugul)
133	D-CRLMC/13955/2026 CRLMC/2139/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	GR/0000652/2025 MALKANGIRI /398 /2023 S.D.J.M.,MALKANGIRI(Malkangiri)
134	D-CRLMC/19319/2026 CRLMC/2140/2026	SADA@SADANANDA PRADHAN VS STATE OF ODISHA	SWAGATIKA PANDA VS	GR/0000485/2023 K.NUAGAON /437 /2023 DISTRICT & SESSIONS JUDGE,BERHAM
135	D-CRLMC/17738/2026 CRLMC/2141/2026	P. RAKESH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ST/0000363/2025 JEYPORE MAHILA /70 /2022 ADDL.SESSIONS JUDGE(F.T.C),JEYPOR
136	D-CRLMC/17711/2026 CRLMC/2142/2026	BADAL DALEI VS	BISWARANJAN DALAI VS	CT/0000018/2025 KHANDAPARA /25 /2022 SPECIAL JUDGE (POCSO), NAYAGARH

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137	D-CRLMC/17305/2026 CRLMC/2143/2026	STATE OF ODISHA BHIMASEN DALEI VS	HAREKRUSHNA DASH VS	Spl/0000013/2022 // A.D.J.,ANANDAPUR(Kendujhar) CRREV/0000002/2026
138	D-CRLMC/19896/2026 CRLMC/2144/2026	STATE OF ODISHA NEELAM @ NILAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000838/2026
139	D-CRLMP/19824/2026 CRLMP/834/2026	STATE OF ODISHA SANDIP KUMAR PRASAD VS	ASHOK KUMAR SARANGI VS	/ /0 ()
140	D-CRLMP/7715/2026 CRLMP/835/2026	STATE OF ODISHA SPANDAN ACHARYA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
141	D-CRLMP/19352/2026 CRLMP/836/2026	STATE OF ODISHA SUMITRA ROUT VS	NALINI KANTA DASH VS	// / /0 ()
142	D-CRLMP/18988/2026 CRLMP/837/2026	BANDHAN BANK LTD., KOLKATA BIRENDRA KISHORE NAYAK VS	BIJAYA KUMAR RAGADA VS	// / / ()
143	D-CRLMP/19864/2026 CRLMP/838/2026	STATE OF ODISHA PINKI SAHOO VS	MANOJ KUMAR PANDA VS	// / / ()
144	D-CRLMP/15287/2026 CRLMP/839/2026	SUKANTA SAHOO MANOJ KUMAR DEBATA VS	ATMAJIT MANMITH DAS VS	// / /0 ()
145	D-CRLMP/16588/2026 CRLMP/840/2026	STATE OF ODISHA INFORMANT VS	PRAMOD KUMAR JENA VS	// BALIAPAL /222 /2026 ()
146	D-CRLMP/19949/2026 CRLMP/841/2026	STATE OF ODISHA DIPAK ROUT VS	ANUPAM RATH VS	// BARI RAMCHANDRAPUR /51 /2026 ()
147	D-CRLREV/16985/2026 CRLREV/454/2026	STATE OF ODISHA BIDESHI SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// POLASARA PS /213 /2022 A.D.J.,KODALA(Ganjam) CRA/0000002/2025

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148	D-EXP/13063/2026 EXP/72/2026	KASTURIBA BEHERA VS STATE OF ODISHA	ADV. VS	// () //
149	D-EXP/25443/2026 EXP/73/2026	BHAGABAN MEHER VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES, ODISHA	MOHIT KUMAR PATI VS	// () //
150	D-FAO/29329/2026 FAO/795/2026	DEBADI TRINATH@D.TRINATH VS UDU BARIKI	PRADEEP KUMAR MISHRA VS	// DIVISIONAL LABOUR COMMISSIONER EC/0000005/2019
151	D-FAO/29488/2026 FAO/796/2026	RAJKISHORE DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000083/2022
152	D-FAO/29399/2026 FAO/797/2026	MAMATA DASH @ DAS VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000083/2025
153	D-JCRLA/20116/2026 JCRLA/167/2026	ROHIDAS SINGH@MUNDA VS STATE OF ODISHA	ADV. VS	BISOI /108 /2021 AD-HOC A.D.J.(FTSC), BARIPADA (Mayur Spl/0000110/2021
154	D-JCRLA/20119/2026 JCRLA/168/2026	SANJAYA MOHARANA VS STATE OF ODISHA	ADV. VS	JENAPUR /87 /2025 SPECIAL JUDGE (POCSO), JAJPUR (Jajap Spl/0000024/2025
155	D-JCRLA/20124/2026 JCRLA/169/2026	SANJAY BHOI VS STATE OF ODISHA	ADV. VS	BALIKUDA /304 /2024 SPECIAL JUDGE (POCSO), JAGATSINGH Spl/0000067/2024
156	D-JCRLA/20127/2026 JCRLA/170/2026	CHAGULU NAIK VS STATE OF ODISHA	ADV. VS	GHASIPURA /1 /2021 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000272/2022
157	D-JCRLA/20129/2026 JCRLA/171/2026	CHHABI MUDULI VS STATE OF ODISHA	ADV. VS	BALICHANDRAPUR /193 /2025 SPECIAL JUDGE (POCSO), JAJPUR (Jajap Spl/0000107/2025
158	D-JCRLA/20155/2026 JCRLA/172/2026	SAPANA PATAMAJHI VS STATE OF ODISHA	ADV. VS	BALLIGUDA /46 /2024 SPECIAL JUDGE (POCSO), PHULBANI (K Spl/0000011/2024
159	D-JCRLA/20156/2026	SHIBU MAHARANA	ADV.	KEONJHAR TOWN /305 /2025

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	JCRLA/173/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
160	D-LAA/28124/2026 LAA/81/2026	SPECIAL LAND ACQUISITION OFFICER, SONEPUR VS BALDEV MEHER	SWAYAMBHU MISHRA,A.S.C VS	Spl/0000050/2025 // PO, LA, R AND RA (ND), SAMBALPUR(S
161	D-LAA/28093/2026 LAA/82/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA SONEPUR VS JAYADEV MEHER	SWAYAMBHU MISHRA,A.S.C VS	LA/0000253/2022 // PO, LA, R AND RA (ND), SAMBALPUR(S
162	D-RSA/27332/2026 RSA/326/2026	AJIT @ AJIT KUMAR MOHANTY VS MINATI RANI (HENA) MOHANTY	DWARIKA PRASAD MOHANTY VS	LA/0000256/2022 // A.D.J.,BALASORE(Baleshwar)
163	D-RSA/20041/2026 RSA/327/2026	CHANDA DASS @ DAS VS KELA DAS @ DASS	SAMIR KUMAR MISHRA,(SR.ADV.) VS	RFA/0000069/2024 // A.D.J.,ANANDAPUR(Kendujhar)
164	D-RSA/27342/2026 RSA/328/2026	NARASINGHA KANDA VS BHAGABANA BEHERA	PRABIN DAS VS	RFA/0000054/2019 // A.D.J.,PADAMPUR(Bargarh)
165	D-RSA/27350/2026 RSA/329/2026	KISHORE KUMAR MOHANTY VS SPECIAL SECRETARY CUM COMMISSIONER GENERAL ADMINISTRATION DEPARTMENT , ODISHA	AMIT PRASAD BOSE VS	RFA/0000025/2025 // DISTRICT & SESIONS JUDGE,BHUBANE
166	D-RSA/27367/2026 RSA/330/2026	PADMA @ PRADEEP PATRA VS ASHOK KUMAR PATRA	BISWARANJAN DAS VS	RFA/0000127/2024 // A.D.J.,KHURDA(Khordha)
167	D-RVWPET/20750/2026 RVWPET/156/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	RFA/0000002/2023 // ()
168	D-SAO/28136/2026 SAO/22/2026	MANDAKINI PANDA VS MAHESWAR MISHRA	RAMESH KUMAR AGRAWAL VS	// A.D.J.,DHENKANAL(Dhenkanal)
169	D-TRP(C)/27247/2026 TRP(C)/201/2026	MANASI NAYAK @ ROUT VS JOGENDRA ROUT	MANOJ KUMAR MOHANTY VS	RFA/0000011/2020 // JUDGE FAMILY COURT,BALASORE(Bal
170	D-WA/27194/2026 WA/906/2026	STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	CP/0000785/2025 // ()

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171	D-WA/28349/2026 WA/907/2026	RAMESH CHANDRA BISHI STATE OF ODISHA VS GADADHAR DHAL	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
172	D-WA/29556/2026 WA/908/2026	STATE OF ODISHA VS ARABINDA KUMAR TRIPATHY	SATYA BRATA MOHANTY,A.G.A VS	// 0 //
173	D-WA/27433/2026 WA/909/2026	COMPETITION COMMISSION OF INDIA, NEW DELHI VS M/S RUNGTA MINES LIMITED, KOLKATA	SWATISMITA PATI VS	// 0 //
174	D-WA/28748/2026 WA/910/2026	STATE OF ODISHA VS RANJIT KUMAR BHATTACHARYA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
175	D-WA/27622/2026 WA/911/2026	GENERAL MANAGER,SWOSTI PREMIUM LTD., BBSR VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
176	D-WA/28316/2026 WA/912/2026	STATE OF ODISHA VS KARUNAKAR SWAIN	AISHWARYA DASH,A.S.C VS	// 0 //
177	D-WA/25963/2026 WA/913/2026	STATE OF ODISHA VS PRANITA LIMA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
178	D-WA/25961/2026 WA/914/2026	STATE OF ODISHA VS GIHEJI GAMANGO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
179	D-WP(C)/29424/2026 WP(C)/20543/2026	AMARJIT MOHAPATRA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
180	D-WP(C)/29449/2026 WP(C)/20544/2026	GOPINATH SETHY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
181	D-WP(C)/28073/2026 WP(C)/20545/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, ANGARABANDHA, ANGUL VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //

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182	D-WP(C)/27509/2026 WP(C)/20546/2026	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
183	D-WP(C)/29696/2026 WP(C)/20547/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
184	D-WP(C)/28998/2026 WP(C)/20548/2026	BISHNU PRASANNA TRIPATHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
185	D-WP(C)/28164/2026 WP(C)/20549/2026	RASIKA RAI THAKURA VS ADDL. DIST.MAGISTRATE, BALASORE	JAGAJIBAN PRADHAN VS	// 0 //
186	D-WP(C)/29695/2026 WP(C)/20550/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
187	D-WP(C)/29103/2026 WP(C)/20551/2026	SUSHAMA PATEL VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
188	D-WP(C)/29153/2026 WP(C)/20552/2026	GABHIRA BAG VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
189	D-WP(C)/29694/2026 WP(C)/20553/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
190	D-WP(C)/29188/2026 WP(C)/20554/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
191	D-WP(C)/29191/2026 WP(C)/20555/2026	RATNAKAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	D-WP(C)/28451/2026 WP(C)/20556/2026	AJAYA KUMAR SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
193	D-WP(C)/21477/2026	SRIBANTA JENA	SUDHIR KUMAR MALLICK	//

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	WP(C)/20557/2026	VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/23561/2026	PRABIN PRADHAN	PRONOY MOHANTY	//
	WP(C)/20558/2026	VS	VS	0
		COLLECTOR-CUM-DISTRICT MAGISTRATE, PURI		//
195	D-WP(C)/28467/2026	ALEKHA PRASAD DAS	ASHIS KUMAR MISHRA	//
	WP(C)/20559/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/28058/2026	KHIROD KUMAR SETHY	SATYA RANJAN PATI	//
	WP(C)/20560/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/29666/2026	DIPTI PRAKASH SWAIN	BIDYADHAR MANSING	//
	WP(C)/20561/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/28341/2026	BIRAKISHORE SAHU	MD. GOLAM MADANI	//
	WP(C)/20562/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/29387/2026	KAIBARTA PADHAN	ARJUNA CHARANA BEHERA	//
	WP(C)/20563/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/28342/2026	GAGAN KUMAR BISWAL	MD. GOLAM MADANI	//
	WP(C)/20564/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/24697/2026	SONALI MOHAPATRA	PRAVAT KUMAR MOHANTY	//
	WP(C)/20565/2026	VS	VS	0
		ANIRUDHA DASH		//
202	D-WP(C)/29330/2026	SESHADEV KAR	AMIYA KUMAR MOHANTY A	//
	WP(C)/20566/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/28427/2026	MADHUSUDAN SETHY	MD. GOLAM MADANI	//
	WP(C)/20567/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/25658/2026	KRUSHNA CHANDRA BARAL	KRISHNA CHANDRA SAHU	//
	WP(C)/20568/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/29896/2026 WP(C)/20569/2026	STATE OF ODISHA BANAMALI DAS VS	JEETENDRA KUMAR SAMANTARAY VS	// // 0
206	D-WP(C)/27679/2026 WP(C)/20570/2026	STATE OF ODISHA SABITA DAS VS	SUDHIR KUMAR MALLICK VS	// // 0
207	D-WP(C)/28074/2026 WP(C)/20571/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, ANUGUL VS	JAYASHREE BISWAL VS	// // 0
208	D-WP(C)/28931/2026 WP(C)/20572/2026	STATE OF ODISHA PRINCIPAL SUDDHANANDA RESIDENTIAL POLYTECHNIC, CUTTACK VS	SANJAT DAS VS	// // 0
209	D-WP(C)/29654/2026 WP(C)/20573/2026	NALINIKANTA MOHAPATRA KRUSHNA CHANDRA SWAIN VS	KANANBALA ROY CHOUDHURY VS	// // 0
210	D-WP(C)/27477/2026 WP(C)/20574/2026	STATE OF ODISHA ARJYA KUMAR PATRA VS	HARMOHAN DHAL VS	// // 0
211	D-WP(C)/29212/2026 WP(C)/20575/2026	ADDL SUB COLLECTOR, CHATRAPUR, GANJAM ANIL KUMAR PATNAYAK VS	SANJAT DAS VS	// // 0
212	D-WP(C)/27495/2026 WP(C)/20576/2026	C.D.O. CUM EXECUTIVE OFFICER, ZILLA PARISHAD, KANDHAMAL DHRUBA PRASAD SWAIN VS	BIBHUTI BHUSAN SWAIN VS	// // 0
213	D-WP(C)/29664/2026 WP(C)/20577/2026	STATE OF ODISHA PURNENDU MISHRA VS	MOHAMMED FARADISH VS	// // 0
214	D-WP(C)/29468/2026 WP(C)/20578/2026	STATE OF ODISHA BIRA JURA PRADHAN @ KRUSHNA CHANDRA PRADHAN VS	KOUSIK ANANDA GURU VS	// // 0
215	D-WP(C)/29657/2026 WP(C)/20579/2026	STATE OF ODISHA NIRUPAMA ROUT VS	SOUMYA RANJAN PATI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/27525/2026 WP(C)/20580/2026	BANAMBAR MALLIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	D-WP(C)/29665/2026 WP(C)/20581/2026	CHANDRAKANTA BARIK VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
218	D-WP(C)/27523/2026 WP(C)/20582/2026	JAGADEV NAG VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	D-WP(C)/29660/2026 WP(C)/20583/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
220	D-WP(C)/29689/2026 WP(C)/20584/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
221	D-WP(C)/29661/2026 WP(C)/20585/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
222	D-WP(C)/27519/2026 WP(C)/20586/2026	PRAMILA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
223	D-WP(C)/29743/2026 WP(C)/20587/2026	BANDANA DASH VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
224	D-WP(C)/26299/2026 WP(C)/20588/2026	ASHOK RANJAN PADHY VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
225	D-WP(C)/29871/2026 WP(C)/20589/2026	SRI SATABHAUNI THAKURANI, BHADRAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
226	D-WP(C)/29686/2026 WP(C)/20590/2026	AKSHAYA KUMAR JENA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
227	D-WP(C)/22839/2026	DHANESWAR LENKA	SUDHIR KUMAR MALLICK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20591/2026	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/29158/2026	PRIYABRATA OJHA	BIKRAM CHANDRA GHADAI	//
	WP(C)/20592/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/27839/2026	JYOSHNARANI BARIK	NIRANJAN PANDA	//
	WP(C)/20593/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/29464/2026	BISWA RANJAN DHAL	ATUL TRIPATHY	//
	WP(C)/20594/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/29842/2026	MOBIN SK.AHAMAD @ MD.MOBIN	PRASANTA KUMAR SATAPATHY	//
	WP(C)/20595/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/27841/2026	MANARANJAN JENA	DHANESWAR BEHERA	//
	WP(C)/20596/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/28789/2026	DHANESWAR GHADAI	NIRANJAN NAYAK	//
	WP(C)/20597/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/29479/2026	BANDITA BISWAL	ATUL TRIPATHY	//
	WP(C)/20598/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/28338/2026	DEBABRATA MOHANTY	MD. GOLAM MADANI	//
	WP(C)/20599/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/29724/2026	ADAITYA KUMAR SAHOO	BANSHIDHAR SATAPATHY	//
	WP(C)/20600/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/29241/2026	RAJU PALEI	KRUSHNA CHANDRA RATH	//
	WP(C)/20601/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/28503/2026	SIMANCHAL MISHRA	ADYASIDHI MISHRA	//
	WP(C)/20602/2026	VS	VS	0

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239	D-WP(C)/28524/2026 WP(C)/20603/2026	STATE OF ODISHA THE CHIEF EXECUTIVE OFFICER, TPNODL LTD.,BALASORE, JANUGANJ, BALASORE VS HAREKRUSHNA NANDA	PRASANTA KUMAR TRIPATHY VS	// // 0 //
240	D-WP(C)/28880/2026 WP(C)/20604/2026	PRITI PARAG VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
241	D-WP(C)/29907/2026 WP(C)/20605/2026	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
242	D-WP(C)/29723/2026 WP(C)/20606/2026	PRABHASINI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
243	D-WP(C)/29931/2026 WP(C)/20607/2026	BASALATA SWAIN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
244	D-WP(C)/29680/2026 WP(C)/20608/2026	ISHWAR MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
245	D-WP(C)/29595/2026 WP(C)/20609/2026	CHANDANESWAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
246	D-WP(C)/29250/2026 WP(C)/20610/2026	MALATI JENA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
247	D-WP(C)/29563/2026 WP(C)/20611/2026	M/S DEVAVRAT HOMES PVT LTD, BHUBANESWAR VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
248	D-WP(C)/29472/2026 WP(C)/20612/2026	PATRA MOTORS, CUTTACK VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
249	D-WP(C)/28518/2026 WP(C)/20613/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS BRAHMANANDA DAS	PRASANTA KUMAR TRIPATHY VS	// 0 //

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250	D-WP(C)/28587/2026 WP(C)/20614/2026	JHINU BALA ROUT VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
251	D-WP(C)/28149/2026 WP(C)/20615/2026	M/S. ADHRIT SOFTWARE PRIVATE LIMITED (SIVA AND RAJESWAR E-SEO PRIVATE LIMITED), BARPADA, GANJAM VS UNION OF INDIA	ARMIT K. MARDAS VS	// 0 //
252	D-WP(C)/29644/2026 WP(C)/20616/2026	SANTOSH KUMAR MOHANTY VS THE AUTHORISED OFFICER, UNION BANK OF INDIA, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
253	D-WP(C)/29746/2026 WP(C)/20617/2026	DAMODAR SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
254	D-WP(C)/29276/2026 WP(C)/20618/2026	PARAMESWAR BARIK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
255	D-WP(C)/29357/2026 WP(C)/20619/2026	DOLAGOBINDA BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
256	D-WP(C)/29354/2026 WP(C)/20620/2026	BINAYA KRUSHNA PATTNAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
257	D-WP(C)/28519/2026 WP(C)/20621/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS MAHESWAR SETHI	PRASANTA KUMAR TRIPATHY VS	// 0 //
258	D-WP(C)/27544/2026 WP(C)/20622/2026	D. SANTOSH KUMAR ACHARY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	D-WP(C)/29252/2026 WP(C)/20623/2026	KARTIKESWAR BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
260	D-WP(C)/29452/2026 WP(C)/20624/2026	BISWARANJAN PATTANAYAK VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
261	D-WP(C)/29698/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK	SUDHIR KUMAR MALLICK	//

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	WP(C)/20625/2026	VS	VS	0
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//
262	D-WP(C)/29463/2026	KAPILESWAR UPPER PRIMARY SCHOOL, KENDRAPARA	BRUNDABAN ROUT	//
	WP(C)/20626/2026	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/28520/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	//
	WP(C)/20627/2026	VS	VS	0
		GANESWAR JENA		//
264	D-WP(C)/28897/2026	PRAKASH CHANDRA GOUDA	PRATIK NAYAK	//
	WP(C)/20628/2026	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/27559/2026	ABINASH DASH	RAMAKANTA PANDA	//
	WP(C)/20629/2026	VS	VS	0
		HDB FINANCIAL SERVICE LTD.,CUTTACK		//
266	D-WP(C)/29772/2026	PRAKASH DAS	BISWABIHARI MOHANTY	//
	WP(C)/20630/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/29548/2026	ANNAPURNA PANDA	BIPLABA P.B. BAHALI	//
	WP(C)/20631/2026	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/29800/2026	PARTHA PRADHAN	NIRANJAN LENKA	//
	WP(C)/20632/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/28521/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	//
	WP(C)/20633/2026	VS	VS	0
		DAMBARU @ DAMBRUDHAR MAHANTA		//
270	D-WP(C)/29941/2026	SWARUP KUMAR BEHERA	SATYAJIT MOHAPATRA	//
	WP(C)/20634/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/29814/2026	SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//
	WP(C)/20635/2026	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/29942/2026	SANGRAM KESHARI BEHERA	SATYAJIT MOHAPATRA	//
	WP(C)/20636/2026	VS	VS	0

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273	D-WP(C)/29713/2026 WP(C)/20637/2026	STATE OF ODISHA RAJESH KUMAR PRADHAN VS TATA AIG GENERAL INSURANCE COMPANY LTD., MUMBAI	VIVEKANANDA JENA VS	// // 0 //
274	D-WP(C)/28836/2026 WP(C)/20638/2026	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
275	D-WP(C)/29786/2026 WP(C)/20639/2026	G.BHASAKAR RAO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
276	D-WP(C)/28778/2026 WP(C)/20640/2026	SUSANTA KUMAR DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
277	D-WP(C)/29944/2026 WP(C)/20641/2026	GAURI SHANKAR PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
278	D-WP(C)/29967/2026 WP(C)/20642/2026	PHULAMANI SHEE VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
279	D-WP(C)/28761/2026 WP(C)/20643/2026	SUKANTA BISWAL VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
280	D-WP(C)/29964/2026 WP(C)/20644/2026	PANCHANAN GIRI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
281	D-WP(C)/29946/2026 WP(C)/20645/2026	BANKIM CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
282	D-WP(C)/29430/2026 WP(C)/20646/2026	KALYANI MOHANTY VS STATE OF ODISHA	MD. AKRAM VS	// 0 //
283	D-WP(C)/29470/2026 WP(C)/20647/2026	TRIVENI INSTITUTE OF PHARMACEUTICAL AND HEALTH SERVICE, RAYAGADA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //

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284	D-WP(C)/29578/2026 WP(C)/20648/2026	RUPALI NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
285	D-WP(C)/27623/2026 WP(C)/20649/2026	NRUSINGHA PRASAD SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
286	D-WP(C)/28633/2026 WP(C)/20650/2026	M/S WOODHILL INFRASTRUCTURE LTD VS THE CHIEF ENGINEER, DPI AND ROADS, WORKS DEPARTMENT	SIDHANT DWIBEDI VS	// 0 //
287	D-WP(C)/29938/2026 WP(C)/20651/2026	DHURBA CHARAN PANIGRAHI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/29619/2026 WP(C)/20652/2026	ANIL KUMAR LENKA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
289	D-WP(C)/28884/2026 WP(C)/20653/2026	SANDEEP MOHAPATRA VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
290	D-WP(C)/28754/2026 WP(C)/20654/2026	PRAJWALITA BEHERA VS COLLECTOR, CUTTACK	RAJ KUMAR ROUT VS	// 0 //
291	D-WP(C)/29882/2026 WP(C)/20655/2026	KOKA VENKATA SIVA PRASAD VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
292	D-WP(C)/29766/2026 WP(C)/20656/2026	TARAKA KUMAR SAHU VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
293	D-WP(C)/20622/2026 WP(C)/20657/2026	GANESH CHANDRA RANA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
294	D-WP(C)/29856/2026 WP(C)/20658/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// 0 //
295	D-WP(C)/28762/2026	NAMITA PATRA @ KHUNTIA	SANTOSH KUMAR MAHANTY	//

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	WP(C)/20659/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/28966/2026 WP(C)/20660/2026	SANGRAM KESHARI HARICHANDAN VS STATE OF ODISHA	MD.AKRAM VS	// 0 //
297	D-WP(C)/29933/2026 WP(C)/20661/2026	SAROJ KUMAR RAY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
298	D-WP(C)/29862/2026 WP(C)/20662/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// 0 //
299	D-WP(C)/29911/2026 WP(C)/20663/2026	GOPINATH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
300	D-WP(C)/29185/2026 WP(C)/20664/2026	SMRUTI NURSING COLLEGE, MAYURBHANJ VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
301	D-WP(C)/29164/2026 WP(C)/20665/2026	MAKARA JENA VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	HAREKRUSHNA DASH VS	// 0 //
302	D-WP(C)/29866/2026 WP(C)/20666/2026	BANK OF INDIA, CUTTACK VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// 0 //
303	D-WP(C)/29242/2026 WP(C)/20667/2026	SURATNA GHOSE @ DEY VS MALAY KUMAR GHOSH @ MALAY BAYA GHOSH	AMIT BOSE VS	// 0 //
304	D-WP(C)/27838/2026 WP(C)/20668/2026	MINATI JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
305	D-WP(C)/28780/2026 WP(C)/20669/2026	JAYANTI SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
306	D-WP(C)/19107/2026 WP(C)/20670/2026	DEBENDRA SA VS	ANKITA PATI VS	// 0

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307	D-WP(C)/29761/2026 WP(C)/20671/2026	STATE OF ODISHA TATA POWER SOUTH ODISHA DISTRIBUTION LTD., COURTPETA, BERHAMPUR VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// // 0 //
308	D-WP(C)/29636/2026 WP(C)/20672/2026	SANDHINI SAHOO VS UNION OF INDIA	ABHIJIT DAS VS	// 0 //
309	D-WP(C)/28539/2026 WP(C)/20673/2026	SAILENDRA CHANDRA DEO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
310	D-WP(C)/29691/2026 WP(C)/20674/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
311	D-WP(C)/29692/2026 WP(C)/20675/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
312	D-WP(C)/29937/2026 WP(C)/20676/2026	DIPTIKANTA SAHOO VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
313	D-WP(C)/29693/2026 WP(C)/20677/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
314	D-WP(C)/19867/2026 WP(C)/20678/2026	ABINASH MISHRA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
315	D-WP(C)/29674/2026 WP(C)/20679/2026	PRIYADARSHINI ROUT VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
316	D-WP(C)/29936/2026 WP(C)/20680/2026	KALPANA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
317	D-WP(C)/29947/2026 WP(C)/20681/2026	RAJESH KUMAR SATHUA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //

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318	D-WP(C)/29078/2026 WP(C)/20682/2026	M/S SHREE JAGANNATH SUPPLY CO., KHORDHA VS COMMISSIONER CUM SECRETARY, EXCISE DEPARTMENT, GOVT OF ODISHA, KHORDHA	BIBHUTI RANJAN SWAIN VS	// 0 //
319	D-WP(C)/28772/2026 WP(C)/20683/2026	JOGESWAR SAHOO VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
320	D-WP(C)/29410/2026 WP(C)/20684/2026	GAJENDRA KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
321	D-WP(C)/29975/2026 WP(C)/20685/2026	PRAVATI SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
322	D-WP(C)/29884/2026 WP(C)/20686/2026	SIBAPRASADA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
323	D-WP(C)/29523/2026 WP(C)/20687/2026	OM PRAKASH SINGH VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
324	D-WP(C)/24536/2026 WP(C)/20688/2026	BUDHADEV ROUT VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
325	D-WP(C)/29585/2026 WP(C)/20689/2026	ARUNDHATI KAR VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
326	D-WP(C)/29213/2026 WP(C)/20690/2026	PRAMOD KUMAR DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
327	D-WP(C)/29745/2026 WP(C)/20691/2026	ADVIK INSTITUTE OF MEDICAL SCIENCE, SUNDARGARH VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
328	D-WP(C)/29934/2026 WP(C)/20692/2026	PRAFULLA KUMAR JYOTI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
329	D-WP(C)/28545/2026	BASANTA KUMAR PRADHAN	DR.PURUSOTTAM CHULI	//

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	WP(C)/20693/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/29629/2026 WP(C)/20694/2026	PRAJAPITA BRAHMAKUMARI ISWARAYA BISWAVIDYALAYA SUB CENTER, SARANACANDI VS STATE OF ODISHA	MANORANJAN RNDHI VS	// 0 //
331	D-WP(C)/25835/2026 WP(C)/20695/2026	MANAGING COMMITTEE OF MAA AMBIKA HIGH SCHOOL, ATHAR BANKI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
332	D-WP(C)/28784/2026 WP(C)/20696/2026	NARESH CHANDRA JENA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
333	D-WP(C)/29672/2026 WP(C)/20697/2026	PUSPANJALI NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
334	D-WP(C)/29837/2026 WP(C)/20698/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
335	D-WP(C)/29988/2026 WP(C)/20699/2026	BRAHMANANDA BEHERA VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	// 0 //
336	D-WP(C)/29737/2026 WP(C)/20700/2026	VAIBHAV AGARWAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
337	D-WP(C)/28544/2026 WP(C)/20701/2026	SAROJ KUMAR SAHU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
338	D-WP(C)/29897/2026 WP(C)/20702/2026	KUMUDINI PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
339	D-WP(C)/29943/2026 WP(C)/20703/2026	ABHAYA KUMAR JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
340	D-WP(C)/30046/2026 WP(C)/20704/2026	M/S. RICE AND SPICE, SUNDERGARH VS	SIDHANT DAS VS	// 0

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341	D-WP(C)/29232/2026 WP(C)/20705/2026	INDIRA GANDHI INSTITUTE OF TECHNOLOGY(I.G.I.T), DHENKANAL TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// // 0 //
342	D-WP(C)/28540/2026 WP(C)/20706/2026	PADARBINDA MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
343	D-WP(C)/29968/2026 WP(C)/20707/2026	STATE BANK OF INDIA, RAYAGADA VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	DILLIP KUMAR MOHAPATRA VS	// 0 //
344	D-WP(C)/17601/2026 WP(C)/20708/2026	SUBASHREE PANIGRAHI VS L.I.C., HOUSING FINANCE LTD., MUMBAI	BRAHMANANDA TRIPATHY VS	// 0 //
345	D-WP(C)/28294/2026 WP(C)/20709/2026	SHREE GOPINATH DEV BIJE,KHURDA VS STATE OF ODISHA	SHRADHA DAS VS	// 0 //
346	D-WP(C)/30038/2026 WP(C)/20710/2026	RANJEETA KUMARI SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
347	D-WP(C)/28898/2026 WP(C)/20711/2026	MASHES KARIJIMAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
348	D-ABLAPL/14995/2026 ABLAPL/7778/2026	BADAL PATTANAİK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATSINGPUR /233 /2026 0 //
349	D-ABLAPL/18162/2026 ABLAPL/7779/2026	APARTI BAIRIGANJAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /127 /2026 0 //
350	D-ABLAPL/19656/2026 ABLAPL/7780/2026	KUNIA @ KUNJA BIHARI BEHERA @ KUNJA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /331 /2026 0 //
351	D-ABLAPL/18952/2026 ABLAPL/7781/2026	RUDRA BHUSAN PANIGRAHI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	EOW,BHUBANESWAR /8 /2026 0 //

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352	D-ABLAPL/19657/2026 ABLAPL/7782/2026	BIKI KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /96 /2026 () //
353	D-ABLAPL/19665/2026 ABLAPL/7783/2026	SAPAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /269 /2026 () //
354	D-ABLAPL/19065/2026 ABLAPL/7784/2026	MIHIR KUMAR BINDHANI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /146 /2025 () //
355	D-ABLAPL/19670/2026 ABLAPL/7785/2026	GANESH MALLICK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /314 /2026 () //
356	D-ABLAPL/19105/2026 ABLAPL/7786/2026	HEMANTA PRADHAN @ TUKUNA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /257 /2026 () //
357	D-ABLAPL/19338/2026 ABLAPL/7787/2026	SANJAY KUMAR PANDA @ BAPI PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BAISINGA /324 /2026 () //
358	D-ABLAPL/19731/2026 ABLAPL/7788/2026	ANIL @ ANANTA BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHARICHHAKA /123 /2026 () //
359	D-ABLAPL/19348/2026 ABLAPL/7789/2026	MANAS KUMAR PANDA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000405/2026
360	D-ABLAPL/19760/2026 ABLAPL/7790/2026	AYUSHMAN @ OM SANYASI VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /272 /2026 () //
361	D-ABLAPL/19133/2026 ABLAPL/7791/2026	BISWABHUSAN SAHOO VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	MAHILA P.S.(BBSR) /184 /2026 () //
362	D-ABLAPL/19140/2026 ABLAPL/7792/2026	SHAKTIPADA GAIN VS STATE OF ODISHA	UMESH CHANDRA DORA VS	/ /0 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) 2(B)CC/0000006/2026
363	D-ABLAPL/19141/2026	VALLAMCHITTI MANIKANTA @ MANI	ASHOK DAS	PARLAKHEMUNDI /84 /2019

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	ABLAPL/7793/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/19761/2026 ABLAPL/7794/2026	BISWANATH SAHU @ BISHWANATH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /185 /2026 () //
365	D-ABLAPL/19762/2026 ABLAPL/7795/2026	DASARATHI PRADHAN @ SHIBANI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ITAMATI /211 /2026 () //
366	D-ABLAPL/19350/2026 ABLAPL/7796/2026	SATRUGHANA BEHERA @ SUNIL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /120 /2026 () //
367	D-ABLAPL/19151/2026 ABLAPL/7797/2026	SANJAYA KUMAR PARIDA @ SANJAY PARIDA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /275 /2026 () //
368	D-ABLAPL/19353/2026 ABLAPL/7798/2026	BULU NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /133 /2026 () //
369	D-ABLAPL/19764/2026 ABLAPL/7799/2026	SK. HAMMAD ALLI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CANTONMENT ROAD /229 /2026 () //
370	D-ABLAPL/19172/2026 ABLAPL/7800/2026	AKSHAYA KUMAR SAHU @ AKSHAYA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KAKATAPUR /216 /2024 () //
371	D-ABLAPL/19191/2026 ABLAPL/7801/2026	BIBEKANANDA DAS @ BIBEKANAND DAS VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	TIRTOL /296 /2026 () //
372	D-ABLAPL/19765/2026 ABLAPL/7802/2026	SESHA @ SESHDEV DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /606 /2024 () //
373	D-ABLAPL/19174/2026 ABLAPL/7803/2026	GOBINDA PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /207 /2026 () //
374	D-ABLAPL/19565/2026 ABLAPL/7804/2026	BIKASH JENA VS	JAYANTA KUMAR MAJHI VS	BALIAPAL /294 /2026 ()

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375	D-ABLAPL/19770/2026 ABLAPL/7805/2026	STATE OF ODISHA BICHIMALA PANIGRAHI VS	LINGARAJ SARANGI VS	// / /0 ()
376	D-ABLAPL/19406/2026 ABLAPL/7806/2026	STATE OF ODISHA SALMA BIBI VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /165 /2026 ()
377	D-ABLAPL/19549/2026 ABLAPL/7807/2026	STATE OF ODISHA AMULYA PATRA @ AMULYA KUMAR PATRA VS	MITHUN KUMAR PRADHAN VS	// NIRAKARPUR /226 /2026 ()
378	D-ABLAPL/19778/2026 ABLAPL/7808/2026	STATE OF ODISHA SK. SAFFIRUDDIN @ SK. SAFIR VS	AMULYA RATNA PANDA VS	// JALESWAR /165 /2026 ()
379	D-ABLAPL/19359/2026 ABLAPL/7809/2026	STATE OF ODISHA PRAKASH BARIK @ PRAKAS BARIK @ PAPU VS	BIJAY KUMAR BEHERA VS	// TANGI (KHURDA) /150 /2026 ()
380	D-ABLAPL/19782/2026 ABLAPL/7810/2026	STATE OF ODISHA PRAKASH BEHERA VS	LALIT KUMAR MAHARANA VS	// BALANGA /225 /2023 ()
381	D-ABLAPL/19176/2026 ABLAPL/7811/2026	STATE OF ODISHA DEEPAK KUMAR DAS VS	SITIKANT MISHRA VS	// TANGI /319 /2025 ()
382	D-ABLAPL/19784/2026 ABLAPL/7812/2026	STATE OF ODISHA RATIKRUSHNA MAJHI VS	PANCHANAN PANIGRAHI VS	// BHUBAN /497 /2024 ()
383	D-ABLAPL/19190/2026 ABLAPL/7813/2026	STATE OF ODISHA BRUSHABA RANA @ BRUSHBA VS	KULDEEP MOHANTY VS	// PHIRINGIA /233 /2023 ()
384	D-ABLAPL/19211/2026 ABLAPL/7814/2026	STATE OF ODISHA NAKUL DAS VS	RAJJEET ROY VS	// CHHENDIPADA /260 /2026 ()
385	D-ABLAPL/19257/2026 ABLAPL/7815/2026	STATE OF ODISHA SUSAMA SAHANI VS	SUDEEPTA KUMAR SINGH VS	// BAIDYANATHPUR /327 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/19792/2026 ABLAPL/7816/2026	ALOK BARAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	SALIPUR /602 /2025 () //
387	D-ABLAPL/19260/2026 ABLAPL/7817/2026	TILUA SENAPATI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHANDAKA P.S. /326 /2026 () //
388	D-ABLAPL/19286/2026 ABLAPL/7818/2026	NAKULA PARASETH VS STATE OF ODISHA	ANIRUDHA DAS VS	KOTOAGARH /116 /2023 () //
389	D-ABLAPL/19297/2026 ABLAPL/7819/2026	RAMAKANTA DAS @ DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHADRESWAR /88 /2026 () //
390	D-ABLAPL/19300/2026 ABLAPL/7820/2026	SUJIT SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /233 /2026 () //
391	D-ABLAPL/19362/2026 ABLAPL/7821/2026	RANJAN KUMAR SAHANI VS STATE OF ODISHA	SAYANTAN PANDA VS	SAHID NAGAR P.S. /278 /2026 () //
392	D-ABLAPL/19364/2026 ABLAPL/7822/2026	SATYAJIT SAHOO VS STATE OF ODISHA	SUSAMPAD HOTA VS	BIDANASI /125 /2026 () //
393	D-ABLAPL/19383/2026 ABLAPL/7823/2026	SABATA @ SABAT TAREI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /225 /2026 () //
394	D-ABLAPL/19304/2026 ABLAPL/7824/2026	SRITAM GARNAIK @ GADANAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /420 /2020 () //
395	D-ABLAPL/19375/2026 ABLAPL/7825/2026	ESMAEL BHUYAN VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	R.UDAYAGIRI /49 /2026 () //
396	D-ABLAPL/19812/2026 ABLAPL/7826/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /127 /2024 () //
397	D-ABLAPL/19827/2026	TANGI MALIK @ SINU MALLICK	PRASANTA KUMAR SATAPATHY	AUL /259 /2026

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	ABLAPL/7827/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/19849/2026 ABLAPL/7828/2026	PITAMBAR SAMAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BAUNISUNI /162 /2025 () //
399	D-ABLAPL/19388/2026 ABLAPL/7829/2026	PRAMOD KUMAR PADHY @ NILAMBAR PADHY @ MUCHU PADHY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KESINGA /172 /2026 () //
400	D-ABLAPL/19608/2026 ABLAPL/7830/2026	AMULYA RATNA PRADHAN VS STATE OF ODISHA	BINOD KUMAR BHOI VS	/ /0 () //
401	D-ABLAPL/19570/2026 ABLAPL/7831/2026	KUNA @ AMIT NAYAK @ AMIT KUMAR NAYAK VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	BINJHARPUR /304 /2022 () //
402	D-ABLAPL/19550/2026 ABLAPL/7832/2026	RAJA SENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /320 /2026 () //
403	D-ABLAPL/19307/2026 ABLAPL/7833/2026	BHAGABAN DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KAKATAPUR /84 /2025 () //
404	D-ABLAPL/19309/2026 ABLAPL/7834/2026	PRADIPTA KUMAR JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CUTTACK SADAR /419 /2026 () //
405	D-ABLAPL/19481/2026 ABLAPL/7835/2026	SARAT JENA @ BUDHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	AGARAPADA /84 /2026 () //
406	D-ABLAPL/19485/2026 ABLAPL/7836/2026	ALOK KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /327 /2025 () //
407	D-ABLAPL/19200/2026 ABLAPL/7837/2026	JAGANNATH PANDA VS STATE OF ODISHA	DEEPAK PANDA VS	PURI TOWN /381 /2026 () //
408	D-ABLAPL/20090/2026 ABLAPL/7838/2026	GHASIRAM SUNA VS	ANITA SAHOO VS	TITILAGARH /219 /2026 ()

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409	D-ABLAPL/19201/2026 ABLAPL/7839/2026	STATE OF ODISHA PRIYABRATA MOHAPATRA VS	HARAPRASAD PANDA VS	// PURI TOWN /382 /2026 ()
410	D-ABLAPL/19798/2026 ABLAPL/7840/2026	STATE OF ODISHA KANHU CHARAN BHUYAN VS	RAJALAXMI BISWAL VS	// PARLAKHEMUNDI /251 /2026 ()
411	D-ABLAPL/19790/2026 ABLAPL/7841/2026	STATE OF ODISHA AMAR NAIK VS	SUBRATA PANDA VS	// PARJANG /102 /2020 ()
412	D-ABLAPL/19389/2026 ABLAPL/7842/2026	STATE OF ODISHA ASHOK KUMAR BEHERA VS	PRATIK DASH VS	// SORO /506 /2026 ()
413	D-ABLAPL/19457/2026 ABLAPL/7843/2026	STATE OF ODISHA SAJAN SAMANTRAY VS	RAMESH CHANDRA MAHARANA VS	// TIRTOL /294 /2026 ()
414	D-ABLAPL/19466/2026 ABLAPL/7844/2026	STATE OF ODISHA ARABINDA BARIK VS	AMITAV TRIPATHY VS	// SONEPUR /195 /2026 ()
415	D-ABLAPL/19393/2026 ABLAPL/7845/2026	STATE OF ODISHA ANAMA PADHIARI @ PRABHU PADHIARI VS	BIKRAM KESHARI RAJ VS	// BANKI /194 /2026 ()
416	D-ABLAPL/19469/2026 ABLAPL/7846/2026	STATE OF ODISHA TUSSHAR KUMAR SINHAA VS	SACHIDANANDA PADHEE VS	// / /0 ()
417	D-ABLAPL/19475/2026 ABLAPL/7847/2026	STATE OF ODISHA MALAYA KU. MISHRA VS	ASHOK KUMAR SARANGI VS	// / /0 ()
418	D-ABLAPL/19479/2026 ABLAPL/7848/2026	STATE OF ODISHA NABAGHANA ROUT @ NABA VS	PRASANTA KUMAR NANDA VS	// KHURDA SADAR /75 /2010 ()
419	D-ABLAPL/19533/2026 ABLAPL/7849/2026	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /201 /2026 ()
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420	D-ABLAPL/19803/2026 ABLAPL/7850/2026	KANHU CHARAN BHUYAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	PARLAKHEMUNDI /250 /2026 () //
421	D-ABLAPL/19523/2026 ABLAPL/7851/2026	NIRAJ KUMAR SONI VS STATE OF ODISHA	RAKESH BEHERA VS	JHARSUGUDA /345 /2026 () //